

OFFICE OF THE REGISTRAR GENERAL, GAUHATI HIGH COURT
MAHATMA GANDHI ROAD, PANBAZAR GUWAHATI

RTI APPEAL NO.-01/2020-21

Appellant - Mr. Ashit Baran Saha

Date of appeal- 29/07/2020

Date of hearing – 11/11/2020

Date of order – 12/11/2020

Order

1. Case record is put up today. The same was placed before me yesterday also, as the hearing was fixed yesterday.
2. The appellant did not turn up whole day yesterday and no intention has been received as to why he was absent.
3. I have carefully gone through the appeal. The same is vague and doesn't divulge any case for appeal. Taking into consideration of the fact of the absence of the appellant in spite of service of notice as well as content and grounds taken in the appeal, I find the appeal to be devoid of merit which warrants no interference.
4. Accordingly the appeal is dismissed.



REGISTRAR GENERAL & FIRST APPELLATE AUTHORITY